

Rounding off of toll amount

1830. SHRI JAGAT PRAKASH NADDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of policy for determining the toll payable at various toll booths on different National Highways;
- (b) the reasons for not rounding off the amount of the toll so that users do not have any difficulty in tendering the toll amount; and
- (c) whether Government would consider rounding off the toll amount?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) User Fee (Toll) is being collected as per National Highways (Fee) Rules 1997 and National Highways (Fee) Rules 2008 as amended from time to time.

(b) and (c) Fee is being rounded off to nearest five rupees in case the section is under NH (Fee) Rules, 2008. Fee for the Public Funded Projects under NH (Fee) Rules, 1997, is being rounded off to nearest five rupee. In case of BOT projects under NH (Fee) Rules, 1997, the fee is rounded off to nearest one rupee/five rupees as per the condition of the Concession Agreement.

Cost of road projects

†1831. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the construction of majority of the roads in the country at present is being done by private and Government companies in joint ventures;
- (b) if so, the percentage of the projects under construction by Government and private companies on joint ventures during April, 2012; and
- (c) whether it is also a fact that the construction cost of the projects undertaken by these joint ventures has been found to be very high in comparison to the cost of the projects undertaken by Government companies on their own?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

† Original notice of the question was received in Hindi.